

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT - II

Item No. 306
(IB)-348(ND)/2017
IA/2441/2020

IN THE MATTER OF:

Rachna Sarees

...Applicant/Petitioner

Versus

Charming Apparels Pvt. Ltd.

...Respondent

SECTION

U/s 9 of IBC, 2016

Order Delivered on 02.09.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

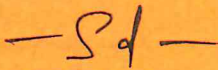
SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

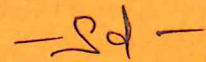
For the Applicant : Mr. Aditya Dewan, Mr. Siddharth Chechani, Advs.
For Resolution Applicant, Mr. Alok Kumar Kucchal
I.R.P/Applicant in Person
For the Respondent : Mr. Pradeep Mishra, Mr. Daleep Dhyani, Advs.
For the R.P : Ms. Shalini Aggarwal, C.S.
For Kotak Bank : Mr. Gourav Srivastava

ORDER

Renotify this case on 11th September, 2020.



(L. N. GUPTA)
MEMBER (T)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)